

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 474 of 2020

IN THE MATTER OF:

Sanjeev Kumar

...Appellant

Versus

Aithent Technologies Pvt. Ltd. & Anr.

...Respondents

Present:

For Appellant: Mr. Sumesh Dhawan, Ms. Vatsala Kak, Mr. Gulshan Sachdeva and Ms. Geetika Sharma, Advocates.

**For Respondents: Mr. Rishabh Bansal, Advocate for R-1.
Mr. Rajesh Lihala, IRP for R-2.**

O R D E R
(Through Virtual Mode)

09.09.2020: Due to paucity of time, the matter could not be taken up.

List the matter 'for hearing' on **24th September, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[V. P. Singh]
Member (Technical)

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